

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(IB) NO.356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr's Manju Bhattacharya, Adv
2. Aruna Basu, Adv
3. Soula Sharma, Adv
4. Utkam Sharma, Adv



For the
Operational
Creditors

Utkam Sharma

1. AKHILESH KU-SHRIVASTAVA, Adv.
2. AKASH SHARMA, Pr. CS

} objecting Party

Akash Sharma
18.17

01.08.2017 -C.P.(IB)No.356/KB/2017 - Jai Balaji Industries Ltd. Vs. Jai Venkatesh Concast Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the operational creditor is present.

Ld. Lawyer as an intervenor has also appeared who filed the application in the registry only yesterday which is not yet on board. It is directed that a copy of the said application be given to the Operational Creditor by the intervenor and also to expedite the registration of the application in the registry.

Fixed on 07.08.2017.

Sd/-
MANORAMA KUMARI
MEMBER(J)